## GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:295
ANSWERED ON:25.02.2015
ILLEGAL ACTIVITIES BY DDA OFFICIALS
Giluwa Shri Laxman;Khaire Shri Chandrakant Bhaurao

## Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it has come to the notice of the Government that the engineers, officers and employees of Delhi Development Authority (DDA) are involved in illegal activities such as property dealing, illegal constructions, etc;
- (b) if so, the number of employees found involved in such activities during the last three years and the current year; and (
- (c) the action taken/being taken by the Government in this regard?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a):No, Madam.

(b & (c): Do not arise.